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NOTIFICATION

The 21st September 2004

No. 8267 li/1(J)-28/2003-L. E. In pursuance of Section 17 of the Industrial Disputes Act, 1947 (14 of 1947), the Award, dated the 22nd April 2004 of the Presiding Officer, Labour Court, Jeypore to whom the industrial disputes between the Management of the Executive Director, M/s. Investigation & Security Service (P) Ltd., Plot No. 17, Housing Board Colony, Lewis Road, Bhubaneswar and its Workman Shri Reddy Chinna Rao was referred for adjudication is hereby published as in the Schedule below :

By order of the Governor
D. MISHRA
Under-Secretary to Government